

FIR No. 358/19
SC No. 211/20
PS : Kashmere Gate
State VS. Govinda @ Golu

17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present Mr. Virender Singh, Ld. Addl. PP for the State.

Sh. S. C. Jain, Ld. Counsel for accused.

At request, put up for arguments on charge, on 04.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.

FIR No. 689/16
SC No. 172/17
PS : Sarai Rohilla
State VS. Mohd. Shamim

17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present Mr. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 14.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.

FIR No. 346/16
SC No. 88/18
PS : Pahar Ganj
State VS. Ajay @ Ganja & Ors.

17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present Mr. Virender Singh, Ld. Addl. PP for the State.

None for accused persons.

Put up for PE on 16.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.

FIR No. 283/18
SC No. 970/20
PS : DGB Road
State VS. Mohd. Akhtar

17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present Mr. Virender Singh, I.d. Addl. PP for the State.

None for accused.

Put up for PE on 15.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.

CR Case No. 13/16
SEBI Vs. Padmini Technologies

17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Ashish Aggarwal, counsel for complainant/SEBI.

Accused no. 1 is a company being represented by counsel Sh. P. K. Dubey.

Accused no. 2 is permanently exempted through counsel Sh. Brijesh Garg.

Sh. Brijesh Garg, counsel for accused no. 2, 3 & 4.

Accused no. 5 & 12 are companies.

Sh. Paritosh Anil, counsel for accused no. 5 to 12.

Accused no. 7 is permanently exempted through counsel Sh. Paritosh Anil.

None for accused no. 13.

Sh. Rohit Goel, counsel for accused no. 14.

At joint request, put up for arguments on 25.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.

FIR No. 276/14

SC No.

PS : NDRS

State VS. Manjeet Chauhan Etc.

17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present Mr. Virender Singh, Ld. Addl. PP for the State.

None for accused persons.

Put up for final arguments on 19.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.

FIR No. 31/13
SC No. 27712/12
PS : Civil Lines
State VS. Sunil Kumar

17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

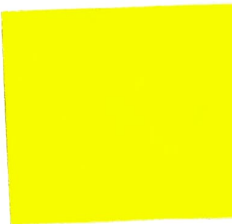
Present Mr. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for final arguments on 21.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.



FIR No. 259/05
SC No. 28335/16
PS : Subzi Mandi
State VS. Ajay Singh & Ors.


17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present Mr. Virender Singh, Ld. Addl. PP for the State.

None for accused persons.

Put up for final arguments on 29.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.

FIR No. 119/10
SC No. 27453/16
PS : I. P Estate
State VS. Avdesh Pandey Etc.

17.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present Mr. Virender Singh, Ld. Addl. PP for the State.

None for accused persons.

Put up for final arguments on 23.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
17.08.2020.